

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC. XXXVII-38/2015/908/R. Cell

Dated Guwahati the 27th August, 2015

The Gauhati High Court has been pleased to provisionally call 6(six) Judgements {3(three) Civil and 3(three) criminal each} from the following Grade-III Judicial officers in connection with regular promotion from Grade-III to Grade-II of Mizoram Judicial Service. The process is subject to further scrutiny on eligibility as per Rules. The officers are directed to submit judgements in 4(four) sets each. The Judgements should reach the undersigned on or before **04.09.2015** without fail.

Sl. No.	Name
1.	Birthoilal Sakachep
2.	T. Lalhmachhuana
3.	R. Malsawmdawngzuala
4.	Thomas Lalrammawia
5.	H. Laiduhsanga


By Order,

Sd- M. A. Ali
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No.HC. XXXVII-38/2015/908A/R. Cell
Copy to:

Dated Guwahati 27th August, 2015

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn. / Judicial /Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram.
4. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati for information of his Lordship.
- ✓ 5. System Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the official website of Gauhati High Court, immediately .
6. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
7. P.S. to Hon'ble Mrs. Justice, Gauhati High Court, Guwahati, for her Ladyship's kind information.
8. Notice Board, Gauhati High Court.
9. Order File.


Registrar (Vigilance)-cum-
In Charge, Recruitment Cell